

## Annexure – 4

Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP ; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on:29.11.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Note : Amt admitted provisionally as books and records of CD is not available

Sl. No.	Name of creditor	Details of claim		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	Wind Constructions & Developers Pvt Ltd.	24-03-2023	61,09,00,000	-	Unsecured	NIL	YES	-	-	61,09,00,000	Unexplained claim/ Related
2	Mani Capital Ltd	10-05-2023	3,48,60,527	-	Unsecured	NIL	NIL	-	-	3,48,60,527	-
3	Piramal Capital and Housing Finance Ltd	04-07-2023	43,92,95,005	43,92,95,005	Unsecured		No	11.29	0	-	-
4	Pratibha Misra		1,21,000	-				-		1,21,000	shift
5	Kapareva Development Private Limited		1,91,45,886	-				-		1,91,45,886	Duplicate
6	Subrata Chakraborty		1,25,000	-				-		1,25,000	
	<b>Total</b>		<b>1,10,44,47,418</b>	<b>43,92,95,005</b>				<b>11.29</b>	<b>0</b>	<b>5,42,52,413</b>	<b>61,09,00,000</b>

Ashok Kumar Gupta

Resolution Professional of Andes Town Planners Pvt. Ltd.

IBBI/IPA-003/IP-N00010/2016-2017/10072

Place

Delhi